

ADM/294/2020

Office of the
Prl. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru, Dated: 01.10.2020.

NOTIFICATION

Sitting arrangement made vide this office notification bearing ADM No. 294/2020, dated 25.09.2020, in respect of Smt. Manjula D., V Additional Senior Civil Judge, Bengaluru Rural District, Bengaluru on 01.10.2020 stands cancelled. Further, Smt. Rahat Afshan H.N., VI Additional Senior Civil Judge, Bengaluru Rural District, Bengaluru is placed in charge of the court of V Additional Senior Civil Judge, Bengaluru Rural District, Bengaluru on the said day.



(VENKATESH NAIK T.)

Prl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

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1. To the concerned courts.
2. Public Prosecutors of the court concerned.
3. Superintendent of Police, Bengaluru Rural District, Bengaluru.
4. Advocates' Association through concerned court.
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